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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/111/2018
NAME OF THE PETITIONER(S) : LAKSHMI BALAJI ALLOYS LTD
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	Sridhar, D Roe,	Roe, Chem	
2.	Thamizhavan	PCS	

ORDER

Counsels representing both the parties are present. Heard. Order is reserved.

^{sd/-}
(S VIJAYARAGHAVAN)
Member(Technical)

^{sd/-}
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc